

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

10.01.2014

OA No. 719/2013

Mr. Rajendra Vaish, Counsel for applicant.

Learned counsel for the applicant submits that he may be permitted to withdraw the OA with liberty to file substantive OA.

Accordingly the OA is dismissed as having been withdrawn with liberty to the applicant file substantive OA.

Anil Kumar
(Anil Kumar)
Member (A)

ahq